MINUTES OF THE MEETING No. 38/14 dated 18.12.2013 UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee first considered minutes of the NC Meeting No.37 for confirmation and confirmed and adopted the same without any change.

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 38/83-ALC1/2013 **MEETING DATE** : 18.12.2013

S.No.	Case No.	HQ File	Party Name	RLA File	Meet No/Date	Lic No/Date	Status	Defer Date	Decision
1	34/52/83-ALC1/2012	01/83/050/00953/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00054/AM13/	38/83-ALC1/2013 18.12.2013	1710005165 14.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
2	35/52/83-ALC1/2012	01/83/050/00954/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00055/AM13/	38/83-ALC1/2013 18.12.2013	1710005166 14.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
3	40/52/83-ALC1/2012	01/83/050/00959/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00052/AM13/	38/83-ALC1/2013 18.12.2013	1710005163 14.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
4	41/52/83-ALC1/2012	01/83/050/00960/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00053/AM13/	38/83-ALC1/2013 18.12.2013	1710005164 14.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
5	35/44/83-ALC1/2012	01/83/050/00834/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00074/AM13/	38/83-ALC1/2013 18.12.2013	1710005212 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
6	16/52/83-ALC1/2012	01/83/050/00935/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00072/AM13/	38/83-ALC1/2013 18.12.2013	1710005211 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
7	18/52/83-ALC1/2012	01/83/050/00937/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00070/AM13/	38/83-ALC1/2013 18.12.2013	1710005209 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
8	19/52/83-ALC1/2012	01/83/050/00938/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00066/AM13/	38/83-ALC1/2013 18.12.2013	1710005205 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
9	48/52/83-ALC1/2012	01/83/050/00967/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00063/AM13/	38/83-ALC1/2013 18.12.2013	1710005203 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
10	49/52/83-ALC1/2012	01/83/050/00968/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00068/AM13/	38/83-ALC1/2013 18.12.2013	1710005207 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
11	50/52/83-ALC1/2012	01/83/050/00969/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00071/AM13/	38/83-ALC1/2013 18.12.2013	1710005210 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
12	52/52/83-ALC1/2012	01/83/050/00971/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00069/AM13/	38/83-ALC1/2013 18.12.2013	1710005208 24.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
13	44/52/83-ALC1/2012	01/83/050/00963/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00083/AM13/	38/83-ALC1/2013 18.12.2013	1710005223 31.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
14	45/52/83-ALC1/2012	01/83/050/00964/AM13/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00082/AM13/	38/83-ALC1/2013 18.12.2013	1710005222 31.01.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
15	57/26/83-ALC1/2013	01/83/050/00380/AM14/	CROPNOSYS (INDIA) PRIVATE LIMITED	03/94/040/00010/AM14/	38/83-ALC1/2013 18.12.2013	0310730970 10.04.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
16	9/17/83-ALC1/2013	01/83/050/00182/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00007/AM14/	38/83-ALC1/2013 18.12.2013	1710005291 18.04.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
17	76/17/83-ALC1/2013	01/83/050/00249/AM14/	PIDILITE INDUSTRIES LIMITED	03/95/040/01038/AM13/	38/83-ALC1/2013 18.12.2013	0310731873 18.04.2013	Case Deferred	15.01.2014	The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder to be issued. The case is re-listed for 15.1.2014.
18	13/17/83-ALC1/2013	01/83/050/00186/AM14/	BANCO GASKETS (INDIA) LTD	34/24/040/00002/AM14/	38/83-ALC1/2013 18.12.2013	3410036676 19.04.2013	Case Deferred	15.01.2014	D/L dated 23.9.2013 issued by DIPP followed by reminder dated 17.12.2014 issued by this office. The case is re-listed for 15.1.2014.
19	1/5/83-ALC1/2013	01/83/050/00009/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00005/AM14/	38/83-ALC1/2013 18.12.2013	1710005295 22.04.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 15.1.2014.
20	2/5/83-ALC1/2013	01/83/050/00010/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00006/AM14/	38/83-ALC1/2013 18.12.2013	1710005296 22.04.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 15.1.2014.
21	3/5/83-ALC1/2013	01/83/050/00011/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00008/AM14/	38/83-ALC1/2013 18.12.2013	1710005297 22.04.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 15.1.2014.
22	18/17/83-ALC1/2013	01/83/050/00191/AM14/	ARIES DYE CHEM INDUSTRIES,	08/24/040/00002/AM14/	38/83-ALC1/2013 18.12.2013	0810120486 25.04.2013	Case Deferred	15.01.2014	The Committee considered the case as per agenda. Committee decided to call for Central Excise Data duly certified by Central Excise from firm. E-mail issued on 6.9.2013 Reminder issued on 17.12.2013. The case is re-listed for 15.1.2014.
23	88/5/83-ALC1/2013	01/83/050/00096/AM14/	JELL PHARMACEUTICALS PVT. LTD.	03/94/040/00535/AM13/	38/83-ALC1/2013 18.12.2013	0310732741 29.04.2013	Case Deferred	15.01.2014	D/L dated 23.9.2013 issued by DIPP. The firm vide their e-mail dated 20.12.2013 has stated that they have not received the D/L. A copy of D/L is being sent to the firm. The case is re-listed for 15.1.2014.
24	22/17/83-ALC1/2013	01/83/050/00195/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00011/AM14/	38/83-ALC1/2013 18.12.2013	1710005304 30.04.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem. Div.). Re-listed for 15.1.2014.
25	59/17/83-ALC1/2013	01/83/050/00232/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00012/AM14/	38/83-ALC1/2013 18.12.2013	1710005305 30.04.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem. Div.). Re-listed for 15.1.2014.
26	77/26/83-ALC1/2013	01/83/050/00400/AM14/	KANDLA ENERGY AND CHEMICALS LIMITED	05/23/040/00006/AM14/	38/83-ALC1/2013 18.12.2013	0510353071 03.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(PC. Div.). Re-listed for 15.1.2014.
27	25/17/83-ALC1/2013	01/83/050/00198/AM14/	PERFECT COLOURANTS AND PLASTICS PVT LTD	34/24/040/00025/AM14/	38/83-ALC1/2013 18.12.2013	3410036804 07.05.2013	Case Deferred	15.01.2014	D/L dated 11.10.2013 issued by Deptt. of C&PC(PC Div) followed by reminder dated 30.12.2013 issued by this office. The case is re-listed for 15.1.2014.
28	33/17/83-ALC1/2013	01/83/050/00206/AM14/	DEEPAK NITRITE LIMITED	34/24/040/00315/AM13/	38/83-ALC1/2013 18.12.2013	3410036798 07.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
29	36/17/83-ALC1/2013	01/83/050/00209/AM14/	DEEPAK NITRITE LIMITED	34/24/040/00291/AM13/	38/83-ALC1/2013 18.12.2013	3410036797 07.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
30	49/17/83-ALC1/2013	01/83/050/00222/AM14/	JAY CHEMICAL INDUSTRIES LTD.,	08/24/040/00022/AM14/	38/83-ALC1/2013 18.12.2013	0810120969 10.05.2013	Case Deferred	15.01.2014	The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder by e-mail issued on 16.12.2013. The case is re-listed for 15.1.2014
31	50/17/83-ALC1/2013	01/83/050/00223/AM14/	KANDLA ENERGY AND CHEMICALS LIMITED	05/23/040/00033/AM14/	38/83-ALC1/2013 18.12.2013	0510353883 13.05.2013	Case Deferred	15.01.2014	The Committee considered the case as per agenda and deferred the case. Re-listed for 15.1.2014
32	2/8/83-ALC1/2013	01/83/050/00152/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00014/AM14/	38/83-ALC1/2013 18.12.2013	1710005314 14.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
33	3/8/83-ALC1/2013	01/83/050/00153/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00018/AM14/	38/83-ALC1/2013 18.12.2013	1710005317 14.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
34	4/8/83-ALC1/2013	01/83/050/00154/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00019/AM14/	38/83-ALC1/2013 18.12.2013	1710005318 14.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
35	126/26/83-ALC1/2013	01/83/050/00449/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00015/AM14/	38/83-ALC1/2013 18.12.2013	1710005315 14.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
36	5/8/83-ALC1/2013	01/83/050/00155/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00025/AM14/	38/83-ALC1/2013 18.12.2013	1710005324 15.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
37	79/26/83-ALC1/2013	01/83/050/00402/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00024/AM14/	38/83-ALC1/2013 18.12.2013	1710005323 15.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
38	80/26/83-ALC1/2013	01/83/050/00403/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00022/AM14/	38/83-ALC1/2013 18.12.2013	1710005322 15.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
39	85/26/83-ALC1/2013	01/83/050/00408/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00020/AM14/	38/83-ALC1/2013 18.12.2013	1710005321 15.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
40	6/8/83-ALC1/2013	01/83/050/00156/AM14/	ESTEEM INDUSTRIES PVT. LTD,	17/24/040/00023/AM14/	38/83-ALC1/2013 18.12.2013	1710005329 16.05.2013	Case Deferred	15.01.2014	Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.
41	69/26/83-ALC1/2013	01/83/050/00392/AM14/	HT BURDA MEDIA LIMITED	05/23/040/00054/AM14/	38/83-ALC1/2013 18.12.2013	0510355513 29.05.2013	Case Approved		See below

Decision (41) : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/324/2013-TSW dated 18.12.2013, Committee decided to approve the case as under :-

Export Item

S.No.	Description of item	Quantity
1.	Multicolour printed books catalogues	1 Kg

Import Item

S.No.	Description of item	Quantity
1.	Relevant Printing Ink	0.069 Kg
2.	Pur Gum	Upto 0.7692 Kg/100 Kg of paper used
3.	Glue / Gum – Special Adhesive	Upto 0.23076 Kg/100 Kg of paper used
4. to 18.	Consumables (as per import list)	Quantity as applied for upto 2% of FOB value
19.	Uncoated Printing Paper (GSM 32 to 150)	As applied for (free of cost supplied by client) (net to net to be accounted for)
20.	Art Paper Coated (GSM 60 to 300)	As applied for (free of cost supplied by client) (net to net to be accounted for)

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

S.No.	Case No.	HQ File	Party Name	RLA File	Meet No/Date	Lic No/Date	Status	Defer Date	Decision
42	14/21/83-ALC1/2013	01/83/050/00300/AM14/	BRAKEWEL AUTOMOTIVE COMPONENTS(I)P LTD	05/23/040/00517/AM13/	38/83-ALC1/2013 18.12.2013	0510356400 06.06.2013	Case Deferred	15.01.2014	Comments awaited from DIPP. Re-listed for 15.1.2014.

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61	Case No.:06/DEL/ADJ/2003 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:NEW ZEMINA DRAMATICS INDUSTRIES PVT. LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.12.2013. The case is to listed for 15.1.2014.				
62	Case No.:09/DEL/ADJ/2004 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:NEW ZEMINA DRAMATICS INDUSTRIES PVT. LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.12.2013. The case is to listed for 15.1.2014.				
63	Case No.:08/DEL/ADJ/2002 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:DANA PTE. CHEMICALS INDIA LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the Div.to the DS. dated 11.12.2013 issued by Deptt. of CBP(CPC Div). Re-listed for 15.1.2014.				
64	Case No.:99/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:BRAND INDUSTRIES PVT. LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 17.12.2013. Reminder issued on 17.12.2013. The case is to listed for 15.1.2014.				
65	Case No.:03/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:UNITED PROPERTIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The firm e-mail dated 11.12.2013 has requested to allow some time to give Central Excise Data. The Committee decided to defer consideration of the case for four weeks. Re-listed for 15.1.2014.				
66	Case No.:04/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:UNITED PROPERTIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The firm e-mail dated 11.12.2013 has requested to allow some time to give Central Excise Data. The Committee decided to defer consideration of the case for four weeks. Re-listed for 15.1.2014.				
67	Case No.:05/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:UNITED PROPERTIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The firm e-mail dated 11.12.2013 has requested to allow some time to give Central Excise Data. The Committee decided to defer consideration of the case for four weeks. Re-listed for 15.1.2014.				
68	Case No.:06/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:UNITED PROPERTIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The firm e-mail dated 11.12.2013 has requested to allow some time to give Central Excise Data. The Committee decided to defer consideration of the case for four weeks. Re-listed for 15.1.2014.				
69	Case No.:01/DEL/ADJ/2002 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:UNITED PROPERTIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The firm e-mail dated 11.12.2013 has requested to allow some time to give Central Excise Data. The Committee decided to defer consideration of the case for four weeks. Re-listed for 15.1.2014.				
70	Case No.:02/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:UNITED PROPERTIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The firm e-mail dated 11.12.2013 has requested to allow some time to give Central Excise Data. The Committee decided to defer consideration of the case for four weeks. Re-listed for 15.1.2014.				
71	Case No.:01/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:AMRITSAR CHEMICALS INDUSTRIES. Bill No.: 08/08/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 08/08/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 9.9.2013 is awaited. Reminder issued on 17.12.2013. The case is to listed for 15.1.2014.				
72	Case No.:08/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:DESO COLGATE PALMOLIVE LIMITED Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 9.9.2013 is awaited. Reminder to be issued. The case is to listed for 15.1.2014.				
73	Case No.:00/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:MAHINDRA & MAHINDRA PVT. LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
74	Case No.:01/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:GEBISON INDUSTRIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.12.2013 for Central Excise Data. The case is to listed for 15.1.2014.				
75	Case No.:02/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:GEBISON INDUSTRIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.12.2013 for Central Excise Data. The case is to listed for 15.1.2014.				
76	Case No.:99/DEL/ADJ/2003 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:HUTTON INDUSTRIES PVT. LTD. Bill No.: 17/10/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 17/10/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
77	Case No.:01/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:FUSION INDUSTRIES PVT. LTD. Bill No.: 17/10/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 17/10/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
78	Case No.:03/DEL/ADJ/2003 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:FUSION INDUSTRIES PVT. LTD. Bill No.: 17/10/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 17/10/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
79	Case No.:02/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:SUNG INDUSTRIES LTD. Bill No.: 17/10/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 17/10/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
80	Case No.:01/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
81	Case No.:02/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
82	Case No.:04/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:EMERSON TOOLS PACKAGING PVT.LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the DS. dated 20.11.2013 issued by DBPP. The case is to listed for 15.1.2014.				
83	Case No.:99/DEL/ADJ/2003 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:GOETZE INDIA LTD. Bill No.: 08/08/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 08/08/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from DDPP. Re-listed for 15.1.2014.				
84	Case No.:03/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:SUN CHEMICAL INDUSTRIES LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder issued by e-mail on 16.12.2013. The case is to listed for 15.1.2014.				
85	Case No.:06/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:SUNJUT PRINTERS Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from DDPP. Re-listed for 15.1.2014.				
86	Case No.:01/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:SUNDA ENERGY AND CHEMICALS LIMITED Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: The Committee considered the case as per agenda and deferred the case. Re-listed for 15.1.2014.				
87	Case No.:06/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:DEXTON CHEMICAL INDUSTRIES PVT.LTD. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
88	Case No.:01/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:CAMPBELL & ALLIED PRODUCTS LIMITED. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
89	Case No.:02/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:CAMPBELL & ALLIED PRODUCTS LIMITED. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
90	Case No.:03/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:CAMPBELL & ALLIED PRODUCTS LIMITED. Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Comments awaited from Deptt. of CBP(Customs Div.). Re-listed for 15.1.2014.				
91	Case No.:04/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:MODI DEVELOPERS PVT LIMITED Bill No.: 08/08/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 08/08/2008/2007/2-A/2010 00:00:00	Status:Case Delisted Order Date: 07.01.2014
Decision: Committee decided to call for central excise data duly certified by Central Excise Authority. Re-listed for 15.1.2014.				
92	Case No.:05/DEL/ADJ/2000 Dy.No.: 10-10-0010/2012-ADJ-A	Party Name:PLATA STEEL PRODUCTS LIMITED Bill No.: 07/07/2008/2007/2-A/2010	Month Year Date: 2003-01-01 00:00:00 Dy.No.Date: 2012-07-06 00:00:00 Bill No.Date: 07/07/2008/2007/2-A/2010 00:00:00	Status:Case Approved Order Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of CBP(CPC Div) vide their O.O.No. 2600/190/2012-PC-II dated 27.11.2013 the Committee decided to approve the case as under : Import Item: Cinc Powder Import Qty: 5 Kg Import Item: 5 Polypropylene Copolymer Qty: 0.2165 Kg Import Item: 2 Titanium Dioxide Qty: 0.0616 Kg Import Item: 1 Calcium Carbonate Qty: 0.7219 Kg Import Item: 1 Calcium Carbonate Qty: 0.7219 Kg M/s. Lonestar Chemicals Pvt. Ltd. (Formerly M/s. Lonestar Chemicals Pvt. Ltd. (Formerly M/s. Lonestar Chemicals Pvt. Ltd. (Formerly

91	Case No.:17/30/83-ALC1/2013	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG.CO	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic No/Date:0310741764 17.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
92	Case No.:1/18/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00275/AM14/	RLA File :08/24/040/00162/AM14/	Lic No/Date:0810122899 18.07.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued for Central Excise Data on 16.12.2013. Re-listed for 15.1.2014			
93	Case No.:2/18/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00276/AM14/	RLA File :08/24/040/00163/AM14/	Lic No/Date:0810122900 18.07.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued for Central Excise Data on 16.12.2013. Re-listed for 15.1.2014			
94	Case No.:34/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic No/Date:0310742260 19.07.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail to be issued. Re-listed for 15.1.2014			
95	Case No.:28/30/83-ALC1/2013	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00490/AM14/	RLA File :05/23/040/00158/AM14/	Lic No/Date:0510360321 19.07.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 19.12.2013 issued by DIPP. The case is re-listed for 15.1.2014.			
96	Case No.:4/18/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00278/AM14/	RLA File :08/24/040/00150/AM14/	Lic No/Date:0810123039 22.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
97	Case No.:31/30/83-ALC1/2013	Party Name:KIRAN GLOBAL CHEMS LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00493/AM14/	RLA File :05/23/040/00161/AM14/	Lic No/Date:0510360496 23.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 15.1.2013.			
98	Case No.:33/30/83-ALC1/2013	Party Name:ADARSHA SPECIALITY CHEMICALS PVT LTD	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00495/AM14/	RLA File :07/24/040/00098/AM14/	Lic No/Date:0710096985 23.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 15.1.2013.			
99	Case No.:35/30/83-ALC1/2013	Party Name:GIRDHARS INTERNATIONAL PVT. LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00497/AM14/	RLA File :05/23/040/00130/AM14/	Lic No/Date:0510360511 23.07.2013	Defer Date:
	Decision : Comments awaited from DC(MSME). Re-listed for 5.2.2014.			
100	Case No.:18/30/83-ALC1/2013	Party Name:EICL LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00480/AM14/	RLA File :03/94/040/00156/AM14/	Lic No/Date:0310742697 24.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2013.			
101	Case No.:29/30/83-ALC1/2013	Party Name:KLJ ORGANIC LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00491/AM14/	RLA File :05/23/040/00159/AM14/	Lic No/Date:0510360737 24.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
102	Case No.:23/26/83-ALC1/2013	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Approved
	HQ File :01/83/050/00346/AM14/	RLA File :03/95/040/00251/AM14/	Lic No/Date:0310742653 25.07.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their U.O.No. 46011/90/2012-PC.II dated 27.11.2013 the Committee decided to approve the case as under :-			

Export Item	Qty.	Import Item	Qty.
Filled compound PP – Poly white 94WS (containing 25±1% PP Copolymer 75±1% Calcium Carbonate)	1 Kg	1. Polypropylene Copolymer	0.2575 Kg
		2. Calcium Carbonate	0.7725 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

103	Case No.:116/26/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00439/AM14/	RLA File :31/83/040/00028/AM14/	Lic No/Date:3110059549 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
104	Case No.:117/26/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic No/Date:3110059550 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
105	Case No.:118/26/83-ALC1/2013	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00441/AM14/	RLA File :31/83/040/00068/AM14/	Lic No/Date:3110059544 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from DIPP. Re-listed for 15.1.2014.			
106	Case No.:119/26/83-ALC1/2013	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00442/AM14/	RLA File :31/83/040/00069/AM14/	Lic No/Date:3110059545 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from DIPP. Re-listed for 15.1.2014.			
107	Case No.:22/30/83-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00484/AM14/	RLA File :03/94/040/00327/AM14/	Lic No/Date:0310742900 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
108	Case No.:27/30/83-ALC1/2013	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00489/AM14/	RLA File :08/24/040/00146/AM14/	Lic No/Date:0810123204 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC (Chem Div). Re-listed for 15.1.2014.			
109	Case No.:42/30/83-ALC1/2013	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00504/AM14/	RLA File :04/24/040/00059/AM14/	Lic No/Date:0410148312 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 15.1.2014.			
110	Case No.:64/30/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00526/AM14/	RLA File :34/24/040/00072/AM14/	Lic No/Date:3410037492 25.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
111	Case No.:82/26/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00405/AM14/	RLA File :05/23/040/00163/AM14/	Lic No/Date:0510360912 26.07.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and deferred the case. Re-listed for 15.1.2014			
112	Case No.:23/30/83-ALC1/2013	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00485/AM14/	RLA File :03/94/040/00310/AM14/	Lic No/Date:0310743000 26.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
113	Case No.:24/30/83-ALC1/2013	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00486/AM14/	RLA File :03/94/040/00346/AM14/	Lic No/Date:0310743009 26.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
114	Case No.:63/30/83-ALC1/2013	Party Name:RISE CHEMICAL INDUSTRIES	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic No/Date:0610033186 26.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div.). Re-listed for 15.1.2014.			
115	Case No.:29/34/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00564/AM14/	RLA File :05/23/040/00150/AM14/	Lic No/Date:0510360919 26.07.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and deferred the case. Re-listed for 15.1.2014			
116	Case No.:47/26/83-ALC1/2013	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00370/AM14/	RLA File :03/95/040/00341/AM14/	Lic No/Date:0310743180 29.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 15.1.2014.			
117	Case No.:113/26/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic No/Date:0810123302 29.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 5.1.2014.			
118	Case No.:114/26/83-ALC1/2013	Party Name:ATUL LIMITED,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00437/AM14/	RLA File :08/24/040/00175/AM14/	Lic No/Date:0810123301 29.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
119	Case No.:20/30/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00482/AM14/	RLA File :03/94/040/00308/AM14/	Lic No/Date:0310743226 29.07.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 17.12.2013. The case is re-listed for 15.1.2014			
120	Case No.:30/30/83-ALC1/2013	Party Name:SHIVAM PETRO PRODUCTS (SPP)	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00492/AM14/	RLA File :05/24/040/00124/AM14/	Lic No/Date:0510361253 30.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
121	Case No.:66/34/83-ALC1/2013	Party Name:GRANITO BRUSHES PVT.LTD,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00601/AM14/	RLA File :07/24/040/00118/AM14/	Lic No/Date:0710097179 30.07.2013	Defer Date:15.01.2014
	Decision : Comments awaited from DIPP. Re-listed for 15.1.2014.			
122	Case No.:48/26/83-ALC1/2013	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00371/AM14/	RLA File :03/95/040/00999/AM13/	Lic No/Date:0310743684 01.08.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
123	Case No.:28/26/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00351/AM14/	RLA File :03/94/040/00342/AM14/	Lic No/Date:0310743967 02.08.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 16.12.2013. The case is re-listed for 15.1.2014.			
124	Case No.:96/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00419/AM14/	RLA File :08/24/040/00179/AM14/	Lic No/Date:0810123461 02.08.2013	Defer Date:15.01.2014
	Decision : Committee decided to call for central excise data duly certified by Central Excise Authority. E-mail issued on 16.12.2013. Re-listed for 15.1.2014			
125	Case No.:106/26/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00429/AM14/	RLA File :08/24/040/00186/AM14/	Lic No/Date:0810123457 02.08.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
126	Case No.:112/26/83-ALC1/2013	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00435/AM14/	RLA File :05/23/040/00184/AM14/	Lic No/Date:0510361749 02.08.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
127	Case No.:120/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00443/AM14/	RLA File :08/24/040/00180/AM14/	Lic No/Date:0810123460 02.08.2013	Defer Date:15.01.2014
	Decision : Committee decided to call for central excise data duly certified by Central Excise Authority. E-mail issued on 18.9.2013 followed by reminder dated 16.12.2013. . Re-listed for 15.1.2014			
128	Case No.:121/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic No/Date:0810123458 02.08.2013	Defer Date:15.01.2014
	Decision : Committee decided to call for central excise data duly certified by Central Excise Authority. E-mail issued on 16.12.2013. Re-listed for 15.1.2014			
129	Case No.:68/26/83-ALC1/2013	Party Name:SHIVA EXIM ENTERPRISES (SEE)	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00391/AM14/	RLA File :05/24/040/00086/AM14/	Lic No/Date:0510361868 05.08.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
130	Case No.:95/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00418/AM14/	RLA File :08/24/040/00193/AM14/	Lic No/Date:0810123500 05.08.2013	Defer Date:15.01.2014
	Decision : Committee decided to call for central excise data duly certified by Central Excise Authority. E-mail issued 16.12.2013. Re-listed for 15.1.2014			
131	Case No.:109/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00432/AM14/	RLA File :08/24/040/00192/AM14/	Lic No/Date:0810123501 05.08.2013	Defer Date:15.01.2014
	Decision : Committee decided to call for central excise data duly certified by Central Excise Authority. E-mail issued 16.12.2013. Re-listed for 15.1.2014			
132	Case No.:5/38/83-ALC1/2013	Party Name:PRABHU POLY COLOR PRIVATE LIMITED,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00633/AM14/	RLA File :04/24/040/00114/AM14/	Lic No/Date:0410149742 11.09.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 17.12.2013. The case is re-listed for 15.1.2014.			
133	Case No.:4/38/83-ALC1/2013	Party Name:JJ PLASTALLOY PVT. LTD.,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00632/AM14/	RLA File :15/24/040/00007/AM14/	Lic No/Date:1510020407 23.10.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 17.12.2013. The case is re-listed for 15.1.2014.			
134	Case No.:1/38/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00629/AM14/	RLA File :17/24/040/00092/AM14/	Lic No/Date:1710005604 06.12.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 15.1.2014			
135	Case No.:2/38/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00630/AM14/	RLA File :17/24/040/00093/AM14/	Lic No/Date:1710005605 06.12.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 15.1.2014			
136	Case No.:3/38/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00631/AM14/	RLA File :17/24/040/00094/AM14/	Lic No/Date:1710005606 06.12.2013	Defer Date:15.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 15.1.2014			
137	Case No.:6/38/83-ALC1/2013	Party Name:VIC INDUSTRIES,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00634/AM14/	RLA File :17/24/040/00096/AM14/	Lic No/Date:1710005609 06.12.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			
138	Case No.:7/38/83-ALC1/2013	Party Name:VIC INDUSTRIES,	Meet No/Date:38/83-ALC1/2013 18.12.2013	Status:Case Deferred
	HQ File :01/83/050/00635/AM14/	RLA File :17/24/040/00097/AM14/	Lic No/Date:1710005610 06.12.2013	Defer Date:15.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 15.1.2014.			

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Dated 01.02.2014
Place:New Delhi

Deepa Bhandari
Dy. Director General of Foreign Trade

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